

Social Sciences, Commerce and Sciences) Regulations, 1985 published in Notification No. F.1-117/83 (CP) in Gazette of India dated the 14th December, 1985.

(iii) The University Grants Commission (the minimum standards of instructions for the grant of the first degree through non-formal/distance education in the faculties of Arts, Humanities, Fine Arts, Music, Social Sciences, Commerce, and Sciences) Regulations, 1985 published in Notification No F.1-117/83 (CP) in Gazette of India dated the 14th December, 1985.

(iv) The University Grants Commission (Establishment and Maintenance of Institution) Regulations, 1985 published in Notification No. F.1-18/84 (CPP) in Gazette of India dated the 4th January, 1986.
[Placed in library. See No. LT 2305/86]

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 13th March, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 13th March, 1986 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.04 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 13th March, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.05 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Thirty-first and Thirty-second Reports

SHRI RANJIT SINGH GAEKWAD (Baroda) : Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

(i) Thirty-first Report on action taken on their 179th Report (Seventh Lok Sabha) on Jawaharlal Nehru University.

(ii) Thirty-second Report on action taken on their 223rd Report (Seventh Lok Sabha) regarding Claims outstanding against a Collaborator.